

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH
208. IA/4140/2023IA/4901/2023IA/4900/2023IA/2596/2023C.P.
(IB)/380(MB)2021

IN THE MATTER OF

SBICAP Trustee Company Limited

VS

Radius Estate Projects Private Limited

Section 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 09.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner

In IA/4140/2023IA/4901/2023IA/4900/2023:

Adv. Mustafa Doctor (PH)

For the Respondent:

ORDER

Adjourned to **25.07.2024.**

SD/-
MADHU SINHA
Member (Technical)
//Anmol//

SD/-
REETA KOHLI
Member (Judicial)